

Reduction of Stamp Duty

@1352. SHRI V. P. MUNUSAMY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any representation was received from the Upper Division Clerks, Association, of the Union Territory of Pondicherry regarding the reduction of stamp duty by 50 per cent in respect of the Government Servants for purchase of house-plots and houses; and

(b) if so, what was the decision taken thereon?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Does not arise.

CBI enquiry into black marketing of imported rapeseed oil

@@1353. SHRI SYED AHMAD HASHMI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that a number of complaint were received by the Central Bureau of Investigation regarding black marketing to the Government of Nagaland in of imported rapeseed oil allotted October, 1980; and

(b) if so, whether any detailed investigations were carried out by the C.B.I. on any of these complaints?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): (a) and (b) The Central Bureaus of Investigation has received two complaints which are still under verification.

House Rent Allowance and Medical facilities etc. to the employees of Slum Department of the D.D.A.

1354. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that employees of Slum Department, Delhi Development Authority, working since 1974 are not getting the benefits such as 25 per cent House Rent Allowance, Medical facilities and staff quarters etc.;

(b) if so, what are the reasons therefor; and

(c) what steps are being taken to provide these facilities to them?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c) The DDA has reported that the Slum Department employees are paid house rent allowance at the rate admissible to the employees of MCD and are getting reimbursement of medical expenditure. The DDA has also stated that it has decided to allot staff quarters to the Slum Department employees. The DDA Slum Employees Union have however submitted a Memorandum inter-alia raising the issue relating to HRA, medical facilities and staff quarters. The matter has been referred to Delhi Administration for their comments.

Filling up of posts in the D.D.A.

1355. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a large number of posts are vacant

@Previously Unstarred question 586 transferred from the 24th August, 1981.

@@Previously Unstarred Question 884 transferred from the 27th August, 1981.